

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4813
ANSWERED ON:23.04.2013
TINTED GLASSES ON VEHICLES
Singh Smt. Meena

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government and the Supreme Court have recently issued any directives to the Delhi Police regarding removal of tinted glasses from vehicles in view of use of such vehicles in crime against women;
- (b) if so, the details thereof and the reaction of the Delhi Police in this regard;
- (c) whether the Delhi Police has launched a special drive to get rid of tinted glasses from the vehicles; and
- (d) if so, the details thereof and the success achieved so far, in this regard and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a)to(d): The Hon'ble Supreme Court in CWP No. 265/2011 Avishek Goenka vs. Union of India vide its order dated 27.4.2012, has prohibited the use of black films of any VLT (Visual Light Transmission) percentage or any other material upon the safety glasses, wind screens (front and rear) and side glasses of all vehicles throughout the country. According to this order, the competent officer of Traffic Police or any other authorised person shall challan such vehicles for violating Rules 92 & 100 of the Central Motor Vehicle Rules, 1989 w.e.f. 04th May, 2012 and thereupon shall also remove the black films from the offending vehicles. The Hon'ble Court has also observed that the manufacturer of the vehicle may manufacture vehicles with tinted glasses which have visual light transmission (VLT) for safety glasses windscreen (front and rear) as 70% VLT and side glasses as 50% VLT, respectively. No black film or any other material can be pasted on the windscreens and side glasses of a vehicle. The Delhi Police implemented the direction of the Hon'ble Court in true letter and spirit with effect from 4th May, 2012.

In the year 2012, Delhi Police prosecuted 2,90,075 vehicles for using black films on glasses of their vehicles. The year wise details of prosecution undertaken by Delhi Police for use of black films/tinted glasses in motor vehicles for the year 2008, 2009, 2010, 2011, 2012 and 2013 (up to 15.4.13) are as under:-

Year No. of Challans

2008 933

2009 8265

2010 24408

2011 45649

2012 290075

2013 77985
(Upto 15.4.13)